GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

LOK SABHA
UNSTARRED QUESTION NO.566
TO BE ANSWERED ON 20.11.2019

ROB IN BIJNAUR

†566. SHRI MALOOK NAGAR:

Will the Minister of RAILWAYS be pleased to state:

(a) the status of flyover proposed on railway crossing at Nagina in the Bijnaur constituency which has reportedly been sanctioned;

(b) whether there is any scheme to construct railway flyover or underpass on two other railway crossings at town Chandpur in legislative Assembly segment of Chandpur in Bijnaur constituency which causes traffic jam and frequent road accidents;

(c) if so, the details thereof; and

(d) the time by which the same are likely to be completed?

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO.566 BY SHRI MALOOK NAGAR TO BE ANSWERED IN LOK SABHA ON 20.11.2019 REGARDING ROB IN BIJNAUR

(a) to (d): Level Crossing at Nagina (LC No. 471) falls on National Highway (NH). As per Memorandum of Understanding (MoU) signed between Ministry of Railways and Ministry of Road Transport and Highways (MoRTH) on 10.11.2014, MoRTH/ National Highway Authority of India (NHAI) will replace all Level Crossings (LCs) on NH corridors by ROBs/ Road under Bridges (RUBs) at their own cost on single entity basis.

There are two LCs at town Chandpur i.e. LC No. 26 at Km 34/10-11 & LC No. 27 at Km 35/09-10. These LCs qualify for their replacement by Road over Bridge (ROB) on cost-sharing basis with State Government as traffic density is more than one lakh Traffic Vehicle Unit (TVU). Accordingly, State Government has been approached to submit the formal proposal for construction of ROB at these locations alongwith necessary consents for sharing of cost and closure of LC. Despite regular chasing from Zonal Railway at Chief Secretary level, no response has been received from State Government.

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